## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No.116 & 16 Ors./(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: M/s. Sejal Glass Limited.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	RAUNAK	ADVOCATE FOR THE COMPANY	Rombander
	SAMDANI)CA (B)	AWFOND YVLEY CO.	ثلما .
۷,	DAULAT	THE COMPANY	Museula!
3.	Tyoti N.Kho	lia Pouhu at KNK & Con behalf of he	COUP Station.

## ORDER Application No. 116 & 16 Others/74(3)/NCLT/MB/MAH/2017

The Learned Representatives of both the sides are present.

2. In respect of rest of the directions for Group No. 5 Applicant Nos. 1 to 6 upto 30.09.2017, Applicant Nos. 7, 8, 9 upto 15<sup>th</sup> October 2017, Applicant Nos. 10,11,12 upto 30<sup>th</sup> November 2017 and Applicant Nos. 13 to 17 upto 15<sup>th</sup> December 2017. After making the payment upto 15<sup>th</sup> December 2017 the Compliance Report is to be submitted on 20<sup>th</sup> October 2017 At 2.30 PM.

Sd/-

Sd/-

Bhaskara Pantula Monan Member (Judicial) 19.09.2017

M.K. Shrawat Member (Judicial)

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